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Title : Introduction of Juvenile Justice (Care and Protection of Children) Amendment Bill.

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRIMATI SUBBULAKSHMI JEGADEESAN): I beg to move for leave to introduce a Bill to amend the Juvenile Justice (Care and Protection of Children) Act, 2000.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Juvenile Justice (Care and Protection of Children) Act, 2000. "

The motion was adopted.

SHRIMATI SUBBULAKSHMI JEGADEESAN: I introduce the Bill.

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dated 29.08.05

12.01 hrs.